

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4117
TO BE ANSWERED ON 04TH JANUARY, 2019**

CGHS DISPENSARIES

4117. SHRI RAKESH SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Central Government Health Scheme (CGHS) Dispensaries/ Wellness centres functioning/ proposed to be set up in the country, State/UT-wise details thereof including Tamil Nadu and Madhya Pradesh;
- (b) the details of criteria adopted for setting up new CGHS dispensaries/ Wellness centres in the country;
- (c) whether the Government has any proposal to amend the criteria to set up new such dispensaries; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The number of Central Government Health Scheme (CGHS) Dispensaries/Wellness Centres functioning and proposed to be set up in the country are at Annexure-I and Annexure-II respectively.

The norms for establishment of new Wellness Centre under CGHS are as under:-

- (i) **In an existing CGHS City:-** For opening of a new CGHS Wellness Centre in an existing CGHS City, there has to be a minimum of 2000 Card holders (serving employees of Central Government and Central Civil Pensioners).
 - (ii) **Extension of CGHS to a new City:** - For extension of CGHS to a new City, there has to be a minimum of 6000 Card holders.
- (c) & (d): There is no such proposal.

STATEMENT SHOWING FUNCTIONING CGHS WELLNESS CENTRES STATE/UT-WISE								
SI. No.	State/UT	City	Allopathic	Ayurvedic	Homeopathic	Unani	Sidha	Yoga
1	Assam	Guwahati	5	0	1	0	0	0
2	Andhra Pradesh	Visakhapatnam	1	0	0	0	0	0
3	Bihar	Patna	5	1	1	0	0	0
4	Chhattisgarh	Raipur	1	0	0	0	0	0
5	Delhi	Delhi	86	12	13	5	1	4
6	Goa	Panaji	1	0	0	0	0	0
7	Gujarat	Ahmedabad	8	1	1	0	0	0
		Gandhinagar	1	0	0	0	0	0
8	Haryana	Faridabad*	1	0	0	0	0	0
		Gurgaon*	2	1	0	0	0	0
9	Himachal Pradesh	Shimla	1	0	0	0	0	0
10	Jammu & Kashmir	Jammu	2	0	0	0	0	0
11	Jharkhand	Ranchi	3	0	0	0	0	0
12	Karnataka	Bengaluru	10	2	1	1	0	0
13	Kerala	Thiruvananthapuram	3	1	1	0	0	0
14	Madhya Pradesh	Bhopal	2	0	0	0	0	0
		Jabalpur	5	0	0	0	0	0
		Indore	1	0	0	0	0	0
15	Maharashtra	Mumbai	26	2	3	0	0	0
		Nagpur	11	2	1	0	0	0
		Pune	9	1	2	0	0	0
16.	Manipur	Imphal	1	0	0	0	0	0
17	Meghalaya	Shillong	2	0	0	0	0	0
18	Mizoram	Aizawl	1	0	0	0	0	0
19	Nagaland	Kohima	1	0	0	0	0	0
20	Odisha	Bhubaneswar	3	1	0	0	0	0
21	Puducherry	Puducherry	1	0	0	0	0	0
22	Rajasthan	Jaipur	7	1	1	0	0	0
23	Sikkim	Gangtok	1	0	0	0	0	0
24	Tamil Nadu	Chennai	14	1	1	0	2	0
25	Telangana	Hyderabad	13	2	2	2	0	0
26	Tripura	Agartala	1	0	0	0	0	0
27	Uttarakhand	Dehradun	3	0	0	0	0	0
28	Uttar Pradesh	Allahabad	7	1	1	0	0	0
		Ghaziabad*	1	0	0	0	0	0
		Greater Noida*	1	0	0	0	0	0
		Indirapuram*	1	0	0	0	0	0
		Kanpur	9	1	2	0	0	0
		Lucknow	9	1	1	1	0	0
		Noida*	2	0	0	0	0	0
		Meerut	6	1	1	0	0	0
Sahibabad*	1	0	0	0	0	0		
29	West Bengal	Kolkata	18	1	2	1	0	0
30	Chandigarh (UT)	Chandigarh	1	0	0	0	0	0
Total			288	33	35	10	3	4

*Under Administrative control of CGHS, Delhi

ANNEXURE-II**I. STATEMENT SHOWING CGHS WELLNESS CENTRES PROPOSED TO BE OPENED**

Sl. No.	State/UT	City
1.	Uttar Pradesh	Baghpat
		Varanasi
2.	Haryana	Faridabad
3.	Madhya Pradesh	Jabalpur
4.	Punjab	Jalandhar
5.	Kerala	Kochi
6.	Jammu and Kashmir	Srinagar
7.	Andhra Pradesh	Visakhapatnam
8.	Delhi	Dwarka Sector-23
		Mayur Vihar Phase-2
		Patparganj

II. STATEMENT SHOWING DETAILS OF POSTAL DISPENSARIES MERGED WITH CGHS

Sl. No.	State/UT	City
1.	Andhra Pradesh	Guntur
		Nellore
		Rajahmundry
		Vijayawada
		Visakhapatnam
2.	Assam	Silchar
		Dibrugarh
3.	Bihar	Darbhanga
		Gaya
		Muzzafarpur
		Chhapra
4.	Chhatisgarh	Raipur
5.	Gujarat	Vadodara
6.	Haryana	Ambala
7.	Jharkhand	Dhanbad
8.	Odisha	Berhampur
		Cuttack
9.	Punjab	Amritsar
		Jalandhar
10.	Rajasthan	Ajmer
		Jodhpur
		Kota

11.	Tamil Nadu	Tiruchirappalli
		Tirunelveli
12.	Uttar Pradesh	Agra
		Moradabad
		Saharanpur
		Varanasi
		Gorakhpur
		Aligarh
		Bareilly
13.	West Bengal	Jalpaiguri
		Siliguri